

ABSTRACT

HIGH LEVEL COMMITTEE - Constitution of High Level Committee under the Chairmanship of a retired High Court Judge Justice Thiru. A.K. Rajan to study the impact of NEET on Medical admissions - Orders - Issued.

HEALTH AND FAMILY WELFARE (MCA-1) DEPARTMENT

G.O. (Ms.) No.283

Dated:10.06.2021 பிலவ வருடம், வைகாசி மாதம் 27–ம் நாள் திருவள்ளுவர் ஆண்டு 2052

Read:

Hon'ble Chief Minister's announcement No.232, dated 05.06.2021.

ORDER:-

The Hon'ble Chief Minister of Tamil Nadu has made the following announcement:-

"ஒன்றிய அரசால் கொண்டுவரப்பட்ட நீட் தோ்வு முறையால் நமது மாநிலத்தில் உள்ள கிராமப்புற, நகா்ப்புற ஏழை எளிய மாணவா்கள், அரசுப் பள்ளிகளில் பயிலும் மாணவா்கள், தமிழ்வழியில் கல்வி பயில்வோா் போன்ற நமது சமுதாயத்தின் பின்தங்கிய நிலையிலுள்ள மாணவா்களுக்கு கடந்த சில ஆண்டுகளாக மருத்துவக் கல்வி பயிலும் வாய்ப்பு மறுக்கப்பட்டு வரும் நிலையில், xxxx 12—வது வகுப்பு இறுதித் தோ்வு மதிப்பெண்களின் அடிப்படையில் மட்டுமே மருத்துவக் கல்லூரி இடங்கள் நிரப்பப்பட வேண்டுமென்பதை தொடா்ந்து வலியுறுத்தி இதற்கான பல சட்டப் போராட்டங்களை தமிழ்நாடு அரசு தொடா்ந்து நடத்தி வந்துள்ளது.

xxxx இந்த நீட் தேர்வு முறையானது சமுதாயத்தின் பின்தங்கிய நிலையில் உள்ள மாணவர்களுக்கு கடந்த சில ஆண்டுகளாக பாதிப்புகளை ஏற்படுத்தியுள்ளதா என்பது குறித்தும், அவ்வாறு பின்தங்கிய மாணவர்களுக்கு பாதிப்புகள் ஏற்பட்டிருந்தால் அவற்றை சரி செய்யும் வகையில் இம்முறைக்கு மாற்றாக அனைவரும் பயன்பெறத்தக்க வகையிலான மாணவர் சேர்க்கை முறைகளை வகுத்து, அவற்றை நடைமுறைப்படுத்துவதற்கான சாத்தியக்கூறுகள் பற்றியும், அவற்றிற்கான சட்ட வழிமுறைகள் பற்றியும் முழுமையாக ஆராய்ந்து, அரசுக்குப் பரிந்துரைகளை அளித்திட ஒய்வு பெற்ற நீதியரசர் திரு.ஏ.கே.இராஜன் அவர்கள் தலைமையில், கல்வியாளர்கள் மற்றும் சம்பந்தப்பட்ட அலுவலர்கள் அடங்கிய உயர்நிலைக் குழு ஒன்று அமைக்கப்படும்."

2. Accordingly, the Government hereby constitute a High Level Committee under the Chairmanship of a retired High Court Judge, Justice Thiru. A.K. Rajan, along with the following officials as members:-

(a)	Justice Thiru A.K. Rajan	- Chairman
	(Retired High Court Judge)	
(b)	Dr. G.R. Ravindranath	- Member
(c)	Dr. Jawahar Nesan	- Member
(d)	Principal Secretary,	
	Health and Family Welfare	- Member
(e)	Principal Secretary, School Education	- Member
(f)	Secretary, Law	- Member
(g)	Principal Secretary / OSD,	
	Health and Family Welfare	- Member
(h)	Director of Medical Education	- Member
(i)	Additional Director of Medical Education /	
	Secretary Selection Committee	- Member Secretary / Convener

- 3. The Terms of Reference for the Commission shall be as follows:-
- a) The High Level Committee will study whether the National Eligibility-cum-Entrance Test (NEET) based admission process has affected the socially backward students in the past few years. If it has affected them, then the Committee will study the issues involved and suggest alternative admission procedures which would benefit all students, the feasibility of implementing such alternative admission procedures and the legal steps to be undertaken to implement such fair and equitable methods.
- b)The High Level Committee to submit its report to the Government within one month.
- c) The Director of Medical Education and the Additional Director of Medical Education / Secretary Selection Committee would make necessary official arrangements i.e. Staff, Infrastructure, Vehicle etc., needed to the Chairman of the High Level Committee.
- d) The Committee can be a first class Committee for the purpose of TA / DA and sitting allowance and that all the expenses shall be charged under the Personal Deposit account of the Selection Committee.
- e)The Member Secretary will organize and convene the meetings as and when needed.

4. The Director of Medical Education and Additional Director of Medical Education / Secretary Selection Committee are directed to provide the required details and make necessary arrangements for convening the meeting from time to time.

(BY ORDER OF THE GOVERNOR)

J. RADHAKRISHNAN

PRINCIPAL SECRETARY TO GOVERNMENT

Tο

Hon'ble Justice Thiru. A.K. Rajan, Retired Judge, High Court of Madras,

No.5 (S-79), 16th street, Anna Nagar, Chennai-600 040.

Dr.G.R.Ravindranath, 41, Chavadi Street, Pallavaram, Chennai - 600 043.

Dr. L. Jawahar Nesan, No.63, North Car Street, Sirkali, Mayiladuthurai District, Pin-609 110.

The Principal Secretary to Government, School Education Department, Chennai-600 009.

The Secretary to Government, Law Department, Chennai-600 009.

The Director of Medical Education, Chennai-600 010.

The Additional Director of Medical Education / Secretary, Selection Committee, Chennai-600 010.

The Pay and Accounts Officer, Chennai- 600 035.

The Accountant General, Chennai - 600 018.

Copy to:

The Chief Minister's Office, Chennai-600 009.

The Special Personal Assistant to Hon'ble Minister (Medical & Family Welfare) Chennai – 600 009.

The Special Personal Assistant to Hon'ble Minister (Law), Chennai - 600 009.

The Private Secretary to Principal Secretary,

Health and Family Welfare Department, Chennai-600 009.

The Private Secretary to Principal Secretary / OSD,

Health and Family Welfare Department, Chennai-600 009.

The Health & Family Welfare (Data Cell) Department, Chennal – 600 009.

Stock File / Spare Copy.

// FORWARDED / BY ORDER //

SECTION OFFICER.